## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:928 ANSWERED ON:30.07.2010 DEVELOPMENT OF HYDRO POWER Yadav Shri Ranjan Prasad

## Will the Minister of POWER be pleased to state:

- (a) whether the Government had constituted a task force in 2007 to examine and resolve the issues related to hydro power development in the country;
- (b) if so, the details thereof;
- (c) whether the task force has submitted its report;
- (d) if so, the details of the findings along with the action taken by the Government on its recommendations; and
- (e) if not, the time by which the report is likely to be submitted?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

- (a) & (b): The Government constituted a Task Force on hydro project development under the Chairmanship of Minister of Power in 2007 to examine and resolve the issues related to hydro power development in the country. The Terms of Reference (TOR) of the Task Force are to examine and resolve all issues relating to hydro power development such as allocation of sites and clearances required for development of hydro projects, forest, environment and wild-life issues, compensation to host state, land acquisition, rehabilitation & resettlement issues, sharing costs and benefits of power generation, water storage, navigation and flood moderation of hydro power projects with States downstream of storage projects.
- (c) to (e): As per the TOR, Task Force has not been mandated to submit a report. Rather, the Task Force is required to examine and resolve the issues, impeding the development of hydro power on a continuing basis.